

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 5099/2023 In C.P.(IB)/292(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Jitendra Palande
IN THE MATTER OF
Rajendra Bandal
V/s
Forever Entertainment Pvt Ltd

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.5099/2023: - Adv. Pawan Kulkarni appeared for the Applicant/liquidator. None appeared for the Respondent. Counsel appearing for the applicant is directed to place on record two sets of hard copies of the application at least two days before the next date of hearing. List this matter on **13.12.2023**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)